CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 543/GT/2026

Subject	:	Petition for approval of application towards determination of Supplementary Tariff for Emission Control System in Vallur Thermal power Station (1500 MW).
Petitioner	:	NTPC Tamil Nadu Energy Company Limited
Respondents	:	APEPDCL and others.
Date of Hearing	:	**27.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Ms. Swapna Seshadri, Advocate, NTECL Ms. Ritu Apurva, Advocate, NTECL Ms. Pragya Pushkar, Advocate, NTECL

Record of Proceedings

The matter was called out for a hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the present Petition has been filed seeking approval of the application for determining supplementary tariff in respect of the Emission Control System installed at NTECL Vallur Power Station. The learned counsel further prayed that, pending determination of the final tariff, the Commission may consider granting an interim tariff in accordance with the provisions of the 2024 Tariff Regulations.

3. The Commission, after hearing the learned counsel for the Petitioner, directed the Respondents to file their replies on or before **13.11.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **20.11.2026.**

4. The matter shall be listed for hearing on **26.11.2026**.

By order of the Commission

Sd/-
(Vipan Sharma)
Deputy Chief (Legal)